

Court Cases against Railway Employees at Mughal Sarai

2087. SHRIMATI ROZA DESHPANDE:
SHRIMATI PARVATHI KRISHNAN.

Will the Minister of Railways be pleased to state:

(a) the number of employees, temporary and permanent against whom court cases for participating in the May, 1974 strike are still pending at Mughal Sarai; and

(b) whether there are charges of sabotage or violence against any one of them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). For mere participation in May 1974 strike, no court case has been instituted against any one. There is one ex. employee named Shri S. A. Haque against whom there are charges of sabotage and violence and a court case is pending at Mughalsarai.

Basis for allowing capacities in C.O.B. Licences

2088. SHRI SOMCHAND SOLANKI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the basis for allowing consolidated capacities and individual capacities in COB licences for the manufacture of drugs and pharmaceuticals granted by Government;

(b) in how many cases earlier approvals granted were converted into COB licences on account of change of policy; and

(c) on what grounds capacities installed and recognised by State Drug Controllers through permissions of Government, were not allowed in COB licences although according to policy this was one of the criteria?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI) (a) and (c): The criteria adopted for fixing the capacities while granting COB licences has been indicated in reply to Lok Sabha Unstarred Question No. 2680 answered on 27-4-76.

(b): 27 COB licences have been issued to the drug manufacturing units so far.

Ways and means to win General Freight Traffic

2089. SHRI N. K. SANGHI: Will the Minister of Railways be pleased to state:

(a) whether the General Managers of the Zonal Railways met recently in New Delhi to consider ways and means to win general freight traffic besides the committed rail cargo of steel, coal and foodgrains; and

(b) if so, the strategy evolved at this meeting and the target set for 1976 and 1977?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAY, (SHRI BUTA SINGH): (a) Yes.

(b) Railways have been asked to lay greater emphasis on customer satisfaction in order to achieve the target for "General Goods" traffic for 76-77 and also improve upon it, if possible. The target for "General Goods" revenue earning traffic for 76-77 is 48 million tonnes.

राजस्थान में कुकिंग गैस एजेंसियों का आर्वाटन

2090. श्री लालजी भाई : क्या पेट्रोलियम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय तेल निगम की सरकार द्वारा अनुमोदित नीति के अनुसार राजस्थान में कुकिंग गैस की 75 प्रतिशत